

Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )

Appeal No. 86 of 2012

Dated: 6<sup>th</sup> September, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member

NTPC Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission  
& Ors. ....Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran  
Ms. Swageetika Sahoo

Counsel for the Respondent(s): Mr. R.B. Sharma for R-4, R-5 & R-17  
Mr. Pradeep Misra  
Mr. Suraj Singh for R-10

ORDER

We have heard the Learned Counsel for the parties.

**Judgment is reserved.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

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